

SENIOR CIVIL JUDGE AND JMFC, SINDHANUR

C.V. Sanath

SENIOR CIVIL JUDGE JMFC, SINDHANUR

Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 89/2014 (EVIDENCE)		DR. NANNAPANENI NAGESHWARARAO Vs GARLAPATI SINGARAO AND OTHERS	KAG KAG
2	O.S. 90/2014 (EVIDENCE)		DR. NANNAPANENI NAGESHWAR RAO Vs DPNTINENI VEERAYYA AND OTHERS	KAG MARIBASANGOUDA
3	O.S. 179/2014 (EVIDENCE)		PYARI BEGUM AND ANOTHER Vs BASAPPA AND OTHERS	MDJ MUTYALA RAO
4	O.S. 184/2014 (EVIDENCE)		BASANGOUDA @ GOUDAPPA GOUDA Vs HAMPANGOUDA BADARLI	KAG KAG
5	Misc 37/2014 (EVIDENCE)		VIRUPAXAIAH Vs PARVATHAMMA @ SAROJAMMA	BASAVARAJ.B.YATANATTI BASAVARAJ.B.YATANATTI
6	O.S. 274/2014 (EVIDENCE)		Sharadamma Vs Govindraj	K. Veeranagouda
7	O.S. 370/2014 (EVIDENCE)		Smt Huchamma Vs Hanumanthappa	K Amaregouda Advocate
8	O.S. 463/2014 (EVIDENCE)		K.ANJINEYULU RAJU Vs SHASHAVALI	K.VEERESH GOUDA K.VEERESH GOUDA
9	O.S. 491/2014 (EVIDENCE)		Yellappa Gabbur So Late Hussainappa Vs Dyvappa So Late Tippanna	SREEDHAR KULKARNI
10	O.S. 110/2015 (EVIDENCE)		Sri.Usman Sab Mulla So Rasool Sab Vs Smt.Habeem Jani Do Late Bashu Sab	M. AMARE GOUDA
11	O.S. 205/2015 (EVIDENCE)		Dhanus Reddy So Basavaraj Buddinni minor by next friend natural mother Smt.Lalita alias Vanitha Vs Eashwarappa @ Eashappa So Yankappa Buddinni	M. AMARE GOUDA
12	M.V.C. 99/2016 (EVIDENCE)		Sri. Ramanjaneya So Balaiah Kosagi Vs Md. Saleemuddin So Md. Habeebuddin	K.RAVI.

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13	ECA 41/2016 (EVIDENCE)		Sathyannarayana Vs Smt.Siddamma Wo Jayanna	S.SHIVAKUMAR
14	O.S. 11/2017 (EVIDENCE)		Nagaraja Setty Vs Hanumanthaiah	K.SHYAMSUNDAR
15	O.S. 60/2017 (EVIDENCE) IA/1/2017		Sri.Duddupudi Satyanarayana S/o Venkanna Vs G.Yamanurappa S/o G.Earappa	M.KALINGAPPA
16	O.S. 82/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Smt.Neelamma W/o Pampanna Vs Somashekar S/o Bhimanagouda Mulkgouda	GSRK reddy
17	O.S. 93/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Virupaxagouda S/o Basanagouda Vs Mallanagouda S/o Late Naganagouda	K VEERANAGOUNDA
18	O.S. 94/2017 (EVIDENCE) IA/2/2017 IA/3/2019 IA/1/2017		Noor Mohammad S/o Khaja Hussain Sab Vs Khaja Hussain Sab S/o Hussain Basha	SREEDHAR SESHADRIGIRI KULKARNI
19	O.S. 134/2017 (EVIDENCE)		Neelamma W/o Veersangayya Vs Deputy Commissioner Raichur	Basavaraj G
20	O.S. 154/2017 (EVIDENCE) IA/1/2017		Kanumalli Uma W/o Venkatanarayana Vs Kanumalli Venkatalakshmi W/o Late Mohanrao Kanumalli	GSRK reddy
21	G and WC 13/2017 (EVIDENCE)		Raghu N S/o Sheshashain Rao Vs Chandrakala Nagarani	P.H.MANJUNATH
22	M.C. 2/2018 (EVIDENCE)		Mahantesh Kandakoor S/o Doddabasappa Kandakoor Vs Smt. Sanjana Alias Jyoti W/o Mahantesh Kandakoor	SREEDHAR SESHADRIGIRI KULKARNI
23	O.S. 6/2018 (EVIDENCE) IA/1/2018		D. Janakamma W/o D. Koteshwararao Vs D. Koteshwara rao S/o Raghavayya	G.S.R.K. Reddy
24	O.S. 60/2018 (EVIDENCE)		PRAGATHI KRISHNA GRAMINA BANK Represented by its Chief Manager Vs Yelkuri Narsappa S/o Hanmanthappa since deceased by his legal heir	BASAVARAJ HULIHYDER

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25	M.V.C. 421/2018 (EVIDENCE)		Haritha W/o Sathyanarayana Vs K.Raju S/o Allappa Kurbar	Basavaraj.S.B
26	M.C. 73/2019 (EVIDENCE)		Veerasha S/o Shivayya Vs Smt. Pallavi Aliyas Maheshwari W/o Veerasha	BHEEMAGOUDA
27	R.A. 61/2019 (ARGUMENTS)		Handi Khaseem Sab S/o Alam Sab Vs Pragatipara ETA	KALMANGI AMAREGOUDA
28	R.A. 19/2018 (ARGUMENTS) IA/1/2018		Eshanna Shetty S/o Veeranna Vs E. Satyanarayan S/o Late. Veeranna	G.S.R.K. Reddy
29	S.C. 14/2019 (ARGUMENTS)		State Bank of India Represented by its Branch Manager Vs Vijaya Lakshmi W/o Sathynarayana	BASAVARAJ HULIHYDER
30	R.A. 27/2019 (ARGUMENTS)		Sri Durugappa S/o Kenchappa Mabrumkar Vs State of Karnataka	KALMANGI AMAREGOUDA
31	R.A. 35/2019 (ARGUMENTS) IA/1/2019		Smt. Dyavamma W/o Late Narasappa Vs Ravindra Reddy S/o M. Tirupati Reddy	Basavaraj Bavital
32	O.S. 133/2019 (ARGUMENTS) IA/1/2019		N. Suvarana Sudha W/o N. Raghunatha Prasadha Vs Mareddy Padmavathi W/o Rambabu	VIJAYABHASKAR REDDY

Cases listed below are adjourned due to Covid 19

33	O.S. 79/2014 (SUMMONS)	13-01-2021	M KIRANKUMAR Vs M DURGAMBA AND OTHERS	SHASHIDHARA GOUDA
34	EX 193/2014 (SUMMONS)	13-01-2021	LAKSHMI AND OTHERS Vs HAMPAIAH AND ANOTHER	SHASHIDHARA GOUDA K.VEEERANGOUDA
35	Misc 56/2014 (SUMMONS) IA/1/2014 IA/2/2014	13-01-2021	Laxminarayana So Late.Jaladhani Surya Rao Vs The Special Land Acquisition Officer Lingasugur	K.VEEERANGOUDA M.Shashikanth Advocate Sindhanur
36	O.S. 392/2014 (SUMMONS) IA/1/2014	13-01-2021	Nimmalapudi Laxmi Wo Bhaskar Rao Vs Channamma Wo Late Hanumanthappa Pujari	V A Patil Advocate

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37	EX 19/2015 (SUMMONS) IA/1/2015	13-01-2021	Smt.Venkamma Wo Venkanna Bannikoppa Vs Yankareddappa So Late Thimappa Bayilahal	M. AMARE GOUDA
38	O.S. 164/2016 (SUMMONS)	13-01-2021	Smt.M.Durgama W/o Late Visveshwar Rao Vs Smt.M.Lalita W/o Kiran Kumar	HANMANTHAPPA N GUDI
39	O.S. 168/2017 (SUMMONS)	13-01-2021	Smt.Mallamma W/o Late Rajappa Nayak Vs Smt.Ambamma W/o Late Rajappa Nayaka	KALMANGI AMAREGOUDA
40	EX 37/2018 (SUMMONS)	13-01-2021	Aralagadda Pampapati S/o Aralagadda Pandurangaiah Vs R. Mallikarjunareddy S/o R. Ragavareddy	BHEEMAGOUDA
41	M.C. 56/2018 (SUMMONS)	13-01-2021	Tarunkumar Mandal S/o Ganesh Mandal Vs Sandhya Mandal W/o Tarunkumar Mandal	SREEDHAR SESHADRIGIRI KULKARNI
42	M.C. 18/2019 (SUMMONS)	13-01-2021	Basavaraj S/o Eshwarappa Alias Eshappa Buddinni Vs Lalitha Alias Vanitha W/o Basavaraj NBuddinni	K VEERANAGOUNDA
43	M.C. 46/2019 (SUMMONS)	13-01-2021	Smt. Sridevi W/o kalappa Vs Kalappa S/o Late nagalingappa	Santosh Virupaxgouda patil
44	O.S. 126/2019 (SUMMONS)	13-01-2021	Koduri Veera Venkata Subba Rao Vs Chitturi Achuta Rama Prasad S/o Venkata Krishna Rao	GSRK reddy
45	O.S. 208/2019 (SUMMONS)	13-01-2021	Neelakantappa S/o Mareppa Vs Durugamma W/o Late Mareppa	Balaswamy
46	M.A. 2/2020 (SUMMONS)	13-01-2021	Doddabasamma W/o Mahanthappa Meti Vs Shekaragouda S/o Basanagouda	VIRUPAKSHA MALIPATIL
47	R.A. 16/2020 (SUMMONS) IA/1/2020	13-01-2021	Smt. S. Varalazmi W/o Ammiraju Vs D. Murali S/o Venkatarao	SREEDHAR SESHADRIGIRI KULKARNI
48	S.C. 3/2020 (SUMMONS)	13-01-2021	State Bank of India Vs K. Raju Prasad S/o Venkat Rao	BASAVARAJ HULIHYDER

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49	O.S. 69/2020 (SUMMONS)	13-01-2021	Syedsurfraj S/o Syed Isamailpeera Navaz Vs Yasmin W/o Syedsurfraj Navaz	H.H.Hiremath
50	O.S. 72/2020 (SUMMONS)	13-01-2021	Canara Bank Vs Pampanagouda S/o Veeranagouda	M. AMARE GOUDA
51	P and Sc 2/2020 (SUMMONS)	13-01-2021	Smt. Kantewwa W/o Hanumantha Vs The Branch Manager, Indian Bank	V.A.Patil
52	S.C. 6/2020 (SUMMONS)	13-01-2021	Basanagouda S/o Mudkanagouda Vs Ayappa S/o Sanna Ayappa	K VEERANAGOUDA
53	O.S. 84/2020 (SUMMONS)	13-01-2021	Sandeep S/o Venkatesh Vs Mahadevappa S/o Hanumappa	SREEDHAR SESHADRIGIRI KULKARNI
54	O.S. 139/2020 (SUMMONS) IA/1/2020	13-01-2021	Smt. Satyavathi W/o Baskar Reddy Vs Jayalaksmi Aliyas Laksmi W/o Late Veera Reddy Aliyas Kovari Veera Reddy	Santosh Virupaxgouda patil
55	S.C. 22/2020 (SUMMONS)	13-01-2021	Karnataka Gramin Bank Vs Malleshwar Rao S/o Koteswar Rao	U. BasavantaRao
56	O.S. 165/2020 (SUMMONS)	13-01-2021	Raghavendra S/o Anjaneya Vs Tripuraseni Prasad S/o Rambabu	A.N.Raj Advocate
57	EX 220/2014 (OBJECTION)	13-01-2021	BS Pralhad rao Vs Bajjappa Kuntoji	
58	EX 325/2014 (NOTICE)	13-01-2021	Parvatamma Wo Virpakshappa Jamalapur Vs The Manager, Reliance Insurance Co.,	V.A. Patil
59	O.S. 256/2016 (OBJECTION)	13-01-2021	Smt.Shamsunnisa Begum W/o Late Mohin Pasha kateeb Vs Smt.Sadika Begum W/o Late Mohin Pasha Kateeb	M. AMARE GOUDA
60	O.S. 108/2018 (OBJECTION) IA/1/2018	13-01-2021	Buddaraju Ravindras Varma S/o Venugopal Krishnaraju Vs Suresh Varma S/o Ramakrishnaraju	MD. JAFFER

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61	EX 23/2019 (NOTICE)	13-01-2021	Canara bank branch Sindhanur Vs Kareem sab S/o Khaja sab Vagarnal	M. AMARE GOUDA
62	O.S. 125/2019 (OBJECTION)	13-01-2021	Smt. Lakshamma W/o Late Veeranna Vs Smt. Parvathamma W/o Late Mallikarjunagouda	Basavaraj Bavital
63	O.S. 221/2019 (WRITTEN STATEMENT)	13-01-2021	Balingappa S/o Ayyanagouda Vs Smt. Hanamma W/o Amarappa	Eashappa Desai
64	R.A. 63/2019 (NOTICE)	13-01-2021	Hussainappa S/o Ramappa Vs C. Venugopal LS/o Nagendra Varaprasad	VIRUPAKSHA MALIPATIL
65	R.A. 15/2020 (NOTICE) IA/1/2020	13-01-2021	Poppoppu Manjunath S/o Shaktiraj Vs Uppala Aliyas Aapalu Nagaraju S/o Veerarau	Shashikumar
66	M.A. 4/2020 (NOTICE) IA/1/2020	13-01-2021	Mahajyothi S/o. Surendra Sikadar @ Sarkar Vs Manishankar Biswas S/o. Sudheer Biswas	S.V.PATIL
67	R.A. 30/2020 (NOTICE)	13-01-2021	P.Basanagouda S/o. Devareddy Vs Sriramalu S/o. Narasimhalu	Abdul Gani
68	R.A. 31/2020 (NOTICE)	13-01-2021	Mouneshgouda S/o. Basanagouda Vs Paramananda S/o. Amarappa Mulimani	H. Ramanagouda
69	O.S. 166/2020 (OBJECTION) IA/1/2020 IA/2/2020	13-01-2021	Smt. Saranamma W/o Gurumurthy B Math D/o Late Dr. Chandrashekarayya Aliyas C.M. Siddantimath Vs Smt. Sharadamma W/o Late Dr. Chandrashekarayya Aliyas C.M. Siddantimath	SREEDHAR SESHADRIGIRI KULKARNI
70	M.C. 48/2020 (NOTICE)	13-01-2021	Smt. Sumitra Aliyas Chetana W/o Kottresh Mundragi Vs Kottresh Mundragi S/o Shankarappa Mundragi	M. AMARE GOUDA
71	O.S. 134/2020 (APPEARANCE OF PARTY) IA/1/2020	13-01-2021	Ayyanagouda Budhinni S/o Eranna Vs Eranna Budhinni S/o Ayyanna	VIJAYABHASKAR REDDY

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72	L.A.C. 2/2017 (HEARING)	13-01-2021	Mallappa S/o Yamunappa Vs The Special Land Acquisition Officer	RAGHU D.T.
73	O.S. 212/2020 (HEARING)	13-01-2021	Smt. Renukamma W/o Gyanappa Vs The Managing Director BESCOM	Chidanandappa.D.Udbal
74	M.V.C. 208/2017 (JUDGEMENT)	13-01-2021	Basanagouda S/o Devendragouda Vs Srikantha S/o Shankrappa Basirikatti	SRINIVAS BADI
75	M.A. 5/2019 (JUDGEMENT)	13-01-2021	Alambasha S/o Moulasab Vs Maheboobee W/o Nabisab	VIRUPAKSHA MALIPATIL
76	FDP 6/2017 (ENQUIRY)	13-01-2021	Canara Bank Branch Sindhanur Vs Hanumappa Nayak S/o Buddappa by his legal heirs Smt.Renukamma W/o Hanumappa	M. AMARE GOUDA
77	R.A. 14/2018 (ENQUIRY) IA/1/2018	13-01-2021	Laxmi Bai W/o Mahendra singh Vs Maheboob alias Mahamad Mahimudsab S/o Khajahusain Sab	KALMANGI AMAREGOUDA
78	R.A. 2/2020 (L.C.R.)	13-01-2021	Devendrappa Aliyas Devappa S/o Holiyappa Vs Sri. Sharanappa S/o Devappa Aliyas Devendrappa	KALMANGI AMAREGOUDA

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1	C.C. 26/2017 (FRAMING OF CHARGE OR PLEA)		State by Turvihal Police Station Vs Basavaraj S/o Mariyappa Karadi	APP
2	C.C. 100/2018 (FRAMING OF CHARGE OR PLEA)		State by Turvihal PS Vs Sharanappa S/o Devappa Myagalamani	APP
3	C.C. 18/2018 (H.B.C)		State by Turvihal PS Vs Sharanappa S/o Amaranna Turvihal	APP
4	C.C. 83/2018 (H.B.C)		Turvihal PS Vs Ambanna S/o Nagappa	APP
5	C.C. 49/2019 (H.B.C)		State by Turvihal PS Vs Hanumesh H S/o Sanna Lachumayya	APP
6	C.C. 98/2019 (H.B.C)		State by Turvihal PS Vs Chidanandappa S/o Pamanna goralooti	APP
7	C.C. 101/2019 (H.B.C)		State by Turvihal PS Vs Sharanappa Javali S/o Malkajappa	APP
8	C.C. 150/2019 (H.B.C)		Turvihal Vs Veeresh S/o Tirupateppa	APP
Cases listed below are adjourned due to Covid 19				
9	C.C. 191/2019 (SUMMONS)	13-01-2021	Through Turvihal PS Vs Basavaraj S/o Sharanappa	APP
10	C.C. 275/2019 (SUMMONS)	13-01-2021	Through Turvihal PS Vs Shyameed S/o Modinsab	APP
11	C.C. 286/2019 (SUMMONS)	13-01-2021	Through Turvihal PS Vs Chandrashekar S/o Pampanna	APP
12	C.C. 324/2019 (SUMMONS)	13-01-2021	State by Turvihal PS Vs Yamanurappa Aliyas Yamanur S/o Hosagerappa	APP

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13	C.C. 39/2020 (SUMMONS)	13-01-2021	State by Turvihal PS Vs Amaresh S/o Yamanappa Kurukundi	APP
14	C.C. 162/2020 (SUMMONS)	13-01-2021	State by Turvihal PS Vs Yankappa S/o Siddappa	APP
15	C.C. 272/2020 (SUMMONS)	13-01-2021	State by Turvihal PS Vs Sharanabasava S/o Basavaraja Hosamane	app
16	C.C. 275/2020 (SUMMONS)	13-01-2021	State by Turvihal PS Vs Manapadu Ramachinnaiah S/o Ramanjaneyalu	app
17	C.C. 278/2020 (SUMMONS)	13-01-2021	Turvihal PS, Sindhanur Vs Hanumanth Kumbar	Government APP
18	C.C. 280/2020 (SUMMONS)	13-01-2021	Turvihal PS, Sindhanur Vs Raghavendra @ Raghavendra S/o. Chintappa	Government APP
19	C.C. 469/2020 (SUMMONS)	13-01-2021	State by Turvihal PS Vs Shyamanna S/o Adivappa	app
20	C.C. 471/2020 (SUMMONS)	13-01-2021	State by Turvihal PS Vs Basavaraj Aliyas Basavaraj S/o Sharanappa	app
21	C.C. 472/2020 (SUMMONS)	13-01-2021	State by Turvihal PS Vs Chowdappa S/o Yamanappa Maligar	app
22	C.C. 210/2019 (OBJECTION)	13-01-2021	Through Turvihal PS Vs Bheemappa S/o Yamanappa	APP
23	C.C. 261/2019 (OBJECTION)	13-01-2021	Through Turvihal PS Vs Ramnagouda	APP
24	C.C. 302/2019 (OBJECTION)	13-01-2021	State by Turvihal PS Vs Sharanamma W/o Mallappa	APP
25	C.C. 218/2019 (ORDERS)	13-01-2021	Through Turvihal PS Vs Srikantha S/o Narayanappa Chagi	APP

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26	C.C. 21/2019 (FRAMING OF CHARGE OR PLEA)	13-01-2021	State by Turvihah PS Vs Karilingapp Godiggi S/o Siddappa	APP
27	C.C. 75/2019 (FRAMING OF CHARGE OR PLEA)	13-01-2021	State by Turvihah PS Vs Tirupati S/o Basappa Poojari	APP

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1	EX 26/2016 (SUMMONS)		Basappa So Hampayya, Vs Adeppa So Valabasappa,	J. Rayappa
2	FDP 3/2016 (SUMMONS)		Ashwini Wo Jagadish Girisagar, Vs Smt.Sharanamma Wo Shivalingappa Hedaginal,	VAP
3	EX 31/2017 (SUMMONS)		Rama Naresh S/o Ramaswamy Vs M. Vishranthi W/o N. Suryaprakash	VIRUPAKSHA MALIPATIL
4	EX 54/2017 (SUMMONS)		Syed Ahmed Pasha S/o Syed Shalam Vs Hussainamma W/o Late Yamanur Sab	Hanumanthappa Budival
5	Misc 8/2018 (SUMMONS)		Shabbir Ahemmed S/o Raja Hussain Vs Gururaj S/o Nagaraj	VIRUPAKSHA MALIPATIL
6	O.S. 31/2019 (SUMMONS)		Devappa S/o Yamanappa Vs Shankaramma W/o Kariyappa	Akbar Kandagal
7	EX 3/2019 (SUMMONS)		Gadde Gattayya S/o Late Venkaanna Vs vidala Satyanarayana S/o Sri Ramulu	Bhojraj
8	EX 7/2019 (SUMMONS)		Dargayya S/o Balayya Sunabukku Vs Ramanna S/o Parasappa	J. Rayappa
9	O.S. 254/2019 (SUMMONS) IA/1/2019		Smt. Radha W/o H.Sunil Kumar Vs H.Sunil Kumar S/o Late. Ashok Gouda	H.Ramanagouda
10	O.S. 275/2019 (SUMMONS) IA/1/2019		Bandi Srinivas S/o Subbarao Vs Duddupudi Murali S/o Venkata Rao	KALMANGI AMAREGOUDA
11	O.S. 350/2019 (SUMMONS)		Venkoba S/o Veeranagouda Vs K. Bapanna S/o Somanna	Anandkumar M
12	O.S. 367/2019 (SUMMONS)		Smt. Hanumamma W/o Siddappa Vs Dharmanna S/o Mallappa	Shashikumar

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13	O.S. 123/2020 (SUMMONS) IA/1/2020 IA/2/2020		Ramalingappa S/o. Basavanthappa Aralahalli Vs Gram Panchayathi office Virupapur through its PDO Gram Panchayath Virupapur	KALMANGI AMAREGOUDA
14	O.S. 351/2020 (SUMMONS) IA/1/2020		Smt. Bassamma W/o Eshappa Gajer Vs Shyamanna S/o. Sanna Erappa Uppar	KALMANGI AMAREGOUDA
COURT NOTICE TO PLFT.				
15	O.S. 157/2019 (SUMMONS)		Shankamma W/o Yenkanagoudaru Karatagi Vs Tippamma W/o Chidanandappa Karatagi	D.S. Dodmani
OBECTION				
16	FDP 8/2014 (SUMMONS)		Pragati Krishna Gramin Bank Vs Smt. Channabasamma	H.B.H.
17	O.S. 146/2020 (SUMMONS) IA/1/2020		Virupakshappa S/o. Amarappa Vs The Assistant Commissioner, Lingasugur	G.V.Joshi
STEPS				
18	O.S. 201/2014 (SUMMONS)		State Bank of India, Br. Sindhanur. Vs Madhavi T	N. Ramanagouda,
19	FDP 7/2014 (SUMMONS)		Pragati Krishna Gramin Bank Br. Sindhanur. Vs Muktam Sab Balganur	H.B.H.
20	EX 72/2016 (NOTICE)		Kapil Chit Pvt ltd Vs G.Mahesh S/o Mahankalappa	GSRK reddy
21	O.S. 152/2018 (NOTICE)		PRAGATHI KRISHNA GRAMINA BANK Vs Shivappa alias Shivanna S/o Goudappa	K VEERANAGOUNDA
22	EX 54/2019 (NOTICE) IA/1/2019		K.Shrishaila S/o Late. Virupakshappa Vs Smt. Lakshmidevi W/o Late. Veeranna	SREEDHAR SESHAGIRI KULKARNI

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23	EX 21/2020 (NOTICE)		Smt. Jyothi W/o. N Gangaraju Vs Sri. N Kondalayya @ Kondalarao Nagam S/o. Appayya @ Apparao	SREEDHAR SESHAGIRI KULKARNI
(O.S./0000506/2019)				
24	O.S. 375/2020 (NOTICE) IA/1/2020		Lakshmi W/o. Ramanna alias Ramappa Vs Ramappa alias Ramanna S/o. Durgappa Talwar	Nirupadeppa
BALANCE BY				
25	EX 27/2018 (NOTICE)		Shriram Chits (KAR) Pvt. Ltd. Vs Akshata W/o Channappa	Venkata Srinivas Pampana
OBJECTIONS				
26	EX 15/2020 (NOTICE)		Smt. Renuka W/o. Shivalingappa Vs Shivalingappa Chilakaragi S/o. Venkanna	K VEERANAGOUNDA
(O.S./0000505/2015)				
27	EX 169/2013 (HEARING)		Syndicate Bank Br. Sindhanur. Vs B.V. Srinivas rao So Subbarao.	VAG
28	EX 30/2016 (HEARING)		Neelamma Wo Veerayya, Vs Siddappa So Kashappa,	SREEDHAR SESHADRIGIRI KULKARNI KALMANGI AMAREGOUDA
(O.S./0000107/2009)				
29	FDP 4/2016 (HEARING)		Smt.Manjula Wo Vijaykumar , Vs Smt.Laxmi @ Laxmidevi Wo Thippanna,	VA patil
30	Misc 19/2017 (HEARING)		Kumar Katteppa S/o Bheemesh Ural Vs The Tahasildar	SREEDHAR SESHADRIGIRI KULKARNI
31	EX 12/2018 (HEARING)		Shivanagouda S/o Venkanagouda Vs Dharmanna S/o Rayappa	Urkundappa
32	Misc 1/2019 (HEARING)		Gesudaraj Khan S/o Late Maheboob Khan Vs The Deputy Commissioner, Raichur.	SHRIDHAR ABKARI

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33	O.S. 162/2020 (HEARING)		Smt. Sharada B Malagatti W/o Basanagouda Vs Kumari Girija D/o Late Devappa	H.Ramanagouda
34	Misc 3/2011 (EVIDENCE)		C.H. Nageshwar Rao Vs C.H. Tatarao	M. Amaregouda V.A.P.
35	O.S. 346/2017 (EVIDENCE)		Karilingappa S/o Fakeerappa Vs Devendrappa S/o Fakeerappa	SHRIDHAR ABKARI
36	O.S. 5/2019 (EVIDENCE)		Lakhpati S/o Late Hanumantappa Lamani Vs Kamali Fatima W/o Late Md. Hussain Saab	SREEDHAR SESHAGIRI KULKARNI
37	O.S. 110/2019 (EVIDENCE) IA/1/2019		Kakarla Satyanarayana S/o K Apparao Vs K Vijayalakshmi W/o K Venkataratnam	R.K. Nagaraj
38	O.S. 372/2019 (EVIDENCE) IA/1/2019		Smt. Adapa Rani W/o Anjaneya alias Adapa Anjaneya Vs Duugayya S/o Anajaneya alias Adappa Anjaneya	Sharanayya Swamy
39	O.S. 312/2020 (EVIDENCE)		Smt. Nagamma W/o. Narayanappa Vs Mallappa S/o. Maribasappa	M.D.Jaffer
40	O.S. 285/2016 (ORDERS) IA/1/2016		Smt.Khaseem bee Wo Jaffer sab, Vs Hire Kashamma @ Hussainbee,	Akbar Kandagal Akbar Kandagal
41	O.S. 14/2019 (COGNIZANCE) IA/1/2019		Renuka Mandal W/o Sopan Mandal Vs Sopan Mandal S/o Surendra Mandal	M.D.Jaffer
42	O.S. 413/2019 (FOR COMPLIANCE) IA/1/2019		Ram Mestri S/o. Nitay Mestri Vs Billurani W/o. Sedheerchandra Mestri	Karunakar
43	O.S. 213/2020 (FOR SETTLEMENT) IA/1/2020		Prashant S/o. Basavaraj Vs Yankoba S/o. Pampanna Somareddy	K VEERANAGOUNDA

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1	C.C. 474/2012 (SUMMONS)		State of Karnataka Vs Mohinuddin alias Moddin sab	APP K. Bheemanagouda
2	C.C. 441/2019 (SUMMONS)		State by Sindhanur Town P.S Vs Ramesh S/o Shivaraj	APP
3	C.C. 1997/2020 (SUMMONS)		State by Traffic PS Vs Kiran S/o Shivappa	APP
4	C.C. 2092/2020 (SUMMONS)		State by Traffic PS Sindhanur Vs Basavaraj S/o Rudregouda	APP
ISSUE NBW				
5	C.C. 880/2017 (SUMMONS)		Traffic P.S. Sindhanur Vs Puresi Yankappa S/o. Makanna	A.P.P.
OBECTION				
6	C.C. 451/2020 (SUMMONS)		State by CEN PS Vs Devindra Singh S/o. Late Ram Kilari	APP
7	CrI.Misc. 3108/2020 (APPEARANCE OF PARTY)		Katika Banni Begum W/o. Katika Rajjak Vs The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur	Thimmappa Dasar
8	CrI.Misc. 3109/2020 (APPEARANCE OF PARTY)		Balesab S/o. Rajasab Vs The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur	H.Ramanagouda
9	CrI.Misc. 3110/2020 (APPEARANCE OF PARTY)		Basavaraj s/o. Venkappa Valekal Vs The Registrar of Birth and deaths, CMC office, Sindhanur	H.Ramanagouda
10	P.C. 299/2013 (HEARING)		Sharanappa So Amargundappa Huded. Vs Karegouda Depot Manager.	MAG
11	C.C. 38/2017 (HEARING)		State by Town P.S Vs Ravindra S/o Jatten sa Savaji	APP

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12	C.C. 1280/2020 (HEARING)		State by Sindhanur Town PS Vs Sharanayya Swamy S/o. Rajotayya Swamy @ Rachayya Swamy Hiremath	APP
13	C.C. 236/2004 (EVIDENCE)		State of Karnataka Vs Raavipati Venkateshwara Rao	A.P.P. N.KOTESWARA RAO
14	C.C. 565/2013 (EVIDENCE)		State of Karnataka Vs Nalla Raju	A.P.P. VAP
15	C.C. 728/2014 (EVIDENCE)		Sindhanur Town PS Vs Mohmed Rafi So. Gokulsab	A.P.P. Chidanandappa D Udbal
16	C.C. 433/2016 (EVIDENCE)		State of Karnataka through Excise PS Sindhanur. Vs Bose So Periswamy	
17	C.C. 680/2016 (EVIDENCE)		Traffic PS Vs Raja S/o. Allasab	APP
18	C.C. 668/2016 (ARGUMENTS)		Traffic PS Vs Vittal S/o. Ramappa	APP
19	C.C. 374/2020 (APPEARANCE OF ACCUSED)		State by Town PS Vs Mallikarjuna S/o Venkanagouda	APP
20	C.C. 713/2020 (APPEARANCE OF ACCUSED)		State by Traffic PS Vs Jagadeesh S/o Maharudrayya	APP
21	C.C. 2533/2020 (APPEARANCE OF ACCUSED)		State by Town PS Vs Moulasab S/o Shekhuseen Etmari	APP
22	CrI.Misc. 3100/2020 (NOTICE TO RESPONDENT)		Raya Prashanth S/o. Raya Praful Vs The Registrar of birth and deaths Registration, CMC Office, Sindhanur	Chidanandappa D Udbal
23	CrI.Misc. 3101/2020 (NOTICE TO RESPONDENT)		Raya Praveen Praful S/o. Ray Praful Vs The Registrar of Birth and Deaths, Registration, CMC Office, Sindhanur	Chidanandappa D Udbal

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24	Crl.Misc. 3102/2020 (NOTICE TO RESPONDENT)		Lathifsab S/o. Lal Ahmed Vs The Registrar of Birth and Deaths Registration, CMC Office, Sindhanur	Y S K MOHINUDDIN
25	Crl.Misc. 3103/2020 (NOTICE TO RESPONDENT)		Latifsab S/o Lal Ahmed Vs The Registrar of Birth and Deaths, CMC Office, Sindhanur	Y S K MOHINUDDIN
26	Crl.Misc. 3104/2020 (NOTICE TO RESPONDENT)		Latifsab S/o Lal Ahmed Vs The Registrar of Birth and Deaths, CMC Office, Sindhanur	Y S K MOHINUDDIN
27	Crl.Misc. 3105/2020 (NOTICE TO RESPONDENT)		Maheboob Sab S/o. Gokul Sab Vs The Sanitary Inspector (Registrar of Birth and Death) City Municipal Council, Sindhanur	Heena Amreen Desai
28	Crl.Misc. 3107/2020 (NOTICE TO RESPONDENT)		Poornima W/o. Manjunath Vs The Sanitary Inspector (Registrar of Birth and Death) CMC. Sindhanur	BASAVARAJ MALIPATIL

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1	EX 37/2014 (SUMMONS)		Pragathi Gramina Bank P.K.G. Bank Vs Nagoji Marati	
OBJECTION				
2	O.S. 138/2014 (SUMMONS)		Hanumamma. Vs Basappa.	MAG
3	EX 34/2009 (HEARING)		Vishwanath Reddy Vs Thotappa	K.A.G.
4	Misc 4/2019 (ORDERS)		Kum. Tejandra S/o Amaregouda, Sanji. Vs Amaregouda S/o Ramanagouda Sanji	VIRUPAKSHA MALIPATIL
5	EX 16/2016 (FIRST HEARING)		Eramma Wo Karilingappa, Vs Smt.Seetaratnam Wo Pattabhiramayya,	PAMPANAGOUDA PATIL
6	EX 55/2016 (FIRST HEARING)		Kashinath S/o Mallinath Hiremth Vs Halgaiah S/o Basappa	G.Pampapati
7	EX 46/2017 (FIRST HEARING) IA/1/2017		Veeresh Y.G. S/o Ghanamatadayya Vs Satyanagouda S/o Naganagouda	S M REDDY
8	O.S. 373/2019 (COGNIZANCE)		Smt. Basamma W/o. Pampanna Vs Basappa S/o. Narasimhappa	J Rayappa
Cases listed below are adjourned due to Covid 19				
9	EX 72/2015 (SUMMONS)	27-01-2021	Raghavendra Bhat So Vesudev Bhat, Vs Ibrahim So Basha Sab,	SREEDHAR SESHADRIGIRI KULKARNI
10	O.S. 6/2020 (SUMMONS) IA/1/2020	27-01-2021	Basappa @ Basanna S/o. Amarappa Kamar Vs Shankamma W/o. Earanna Kamar	VIJAYABHASKAR REDDY
11	O.S. 61/2002 (SUMMONS)	27-01-2021	Smt. Bhagamma W/o. Govindappa Vs Arjun Rao S/o Govindappa	SREEDHAR SESHAGIRI KULKARNI

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12	O.S. 235/2020 (SUMMONS)	27-01-2021	Bishnu Mandal S/o. Ashok Mandal Vs Bikash Mandal S/o. Pancharam Mandal	Anandkumar M
13	FDP 4/2017 (NOTICE) IA/1/2017 IA/2/2017	27-01-2021	Muniswamy S/o Sanna Nagappa Vs Yankamma W/o Kristappa	Nirupadeppa
14	O.S. 392/2015 (EVIDENCE)	27-01-2021	ICICI Bank Ltd, Vs Basavakumar So Sanna Bhimarayappa	C VEERESH Basavaraja G.Yatnatti
15	O.S. 418/2017 (EVIDENCE)	27-01-2021	Huligemme W/o Sharanappa Vs Sanna Hanumantha S/o Pakeerappa	Balaswamy
16	O.S. 42/2014 (DEFENCE EVIDENCE) IA/1/2014	27-01-2021	Hulugappa S/o. Rajappa Vs Venkoba S/o. Hulugappa	SREEDHAR SESHAGIRI KULKARNI
17	O.S. 32/2019 (COGNIZANCE)	27-01-2021	Ramanagouda S/o Amarappagouda Vs Amarappa S/o Holenna	Balaswamy
18	EX 8/2011 (ENQUIRY)	27-01-2021	Amathigouda Vs Amreshappa	B.C.

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1	C.C. 1023/2012 (EVIDENCE)		State of Karnataka Vs Hanumanthappa	APP KALMANGI AMAREGOUDA
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2	C.C. 280/2012 (SUMMONS)	29-01-2021	State of Karnataka Vs Kariyappa (Abated)	APP K VEERANAGOUNDA
3	C.C. 894/2012 (SUMMONS)	29-01-2021	State of Karnataka Vs Durugappa	APP M. Amaregouda
4	Crl.Misc. 167/2017 (SUMMONS)	29-01-2021	Smt. Nagaratna alias Mamata W/o Moulappa Gonagar Vs Moulappa S/o Late Bheemappa Gongar	M.D.Jaffer
5	Crl.Misc. 264/2018 (SUMMONS)	29-01-2021	Smt. Laxamma W/o Pampanna Vs Pamanna alias Pamappa S/o Durugappa Kallur	S. Sharnabasappa
6	C.C. 674/2018 (SUMMONS)	29-01-2021	State by Balaganur P.S Vs Yankappa S/o Tayanna Hudad	APP
7	C.C. 737/2018 (SUMMONS)	29-01-2021	Balaganur P.S. Tq. Sindhanur Vs Nagaraj S/o. Venkatrao	A.P.P.
8	Crl.Misc. 650/2018 (SUMMONS)	29-01-2021	Jayashri W/o Ramesh Vs Ramesh S/o Yallappa	J. Rayappa
9	C.C. 926/2018 (SUMMONS)	29-01-2021	Mallappa So Hanumanppa. Vs Lachamappa So Mallappa.	S.V.Patil J. Rayappa
10	C.C. 1166/2018 (SUMMONS)	29-01-2021	Balaganur P.S. Vs Mukappa S/o. Mallappa Kudlur	A.P.P.
11	Crl.Misc. 66/2019 (SUMMONS)	29-01-2021	Shanthamma W/o Basavaraj Kabber Vs Basavaraj S/o Late Venkappa Kabber	M. Amaregouda
12	C.C. 286/2019 (SUMMONS)	29-01-2021	Nagamma alias Meenakshi W/o Nagappa Hawaldara Vs Nagappa S/o Mallappa Hawaldara	Thimmappa Dasar

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13	C.C. 422/2019 (SUMMONS)	29-01-2021	Smt. Renukamma W/o. Veeresh Palaknamaradi Vs Veeresh S/o. Hanumantha	Urkundappa BASANAGOUDA
14	C.C. 362/2020 (SUMMONS)	29-01-2021	State by Balaganur PS Vs Umakanth Reddy S/o. Sangareddy	APP
15	C.C. 1377/2020 (SUMMONS)	29-01-2021	State by Balaganur PS Vs Mallamma W/o Eshvarappa	APP
16	Crl.Misc. 296/2019 (NOTICE)	29-01-2021	Hanumamma W/o Yamanappa Vs Yamanappa S/o Tukaramanna	Balaswamy
17	Crl.Misc. 372/2019 (NOTICE)	29-01-2021	Smt. G. Manjula W/o Shivakumar Vs G. Shivakumar S/o G. Earanna	V.A. Patil
18	Crl.Misc. 1027/2019 (NOTICE)	29-01-2021	Smt. Laxmi alias Shanthamma W/o Mallesh Vs Mallesh S/o Narasappa	Virupanna Dumati
19	C.C. 145/2016 (EVIDENCE)	29-01-2021	Turvihal P.S. Vs Rajeshwari Wo. Mariyappa	A.P.P.
20	C.C. 146/2016 (EVIDENCE)	29-01-2021	Turvihal P.S. Vs Kanakappa So. Thimmanna	A.P.P.
21	C.C. 653/2016 (EVIDENCE)	29-01-2021	State by Balaganur P.S Vs Ravi S/o Kumarappa	APP
22	C.C. 977/2016 (EVIDENCE)	29-01-2021	State by Balaganur P.S Vs Krishnareddy S/o Somareddy	APP
23	C.C. 1076/2016 (EVIDENCE)	29-01-2021	Turvihal P.S. Vs Mariyamma W/o. Bastaneppa	A.P.P. M. Amaregouda
24	C.C. 279/2017 (EVIDENCE)	29-01-2021	Balaganur P.S. Vs Ningappa S/o. Nagaraj	A.P.P.
25	C.C. 624/2017 (EVIDENCE)	29-01-2021	State by Turuvihal P.S Vs Mallappa S/o Veerupakshappa	APP
26	C.C. 757/2017 (EVIDENCE)	29-01-2021	Balaganoor pS Vs Dyanappa	

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27	C.C. 803/2017 (EVIDENCE)	29-01-2021	State by Balaganur PS Vs Basangouda S/o Siddanna	APP
28	C.C. 805/2017 (EVIDENCE)	29-01-2021	State by Balaganur PS Vs Arvind dikshit S/o Ramchandra	APP
29	C.C. 497/2018 (EVIDENCE)	29-01-2021	State by Balaganur PS Vs Sabayya S/o Mudukappa	APP
30	C.C. 336/2019 (EVIDENCE)	29-01-2021	Balaganur P.S. Vs Gangari Subbarao S/o. G.Subbayya	A.P.P. SHRIDHAR ABKARI
31	C.C. 429/2019 (EVIDENCE)	29-01-2021	BalaganoorPS Vs Saheb S/o Maibusab	APP N. Veeresh Patil
32	C.C. 1235/2019 (EVIDENCE)	29-01-2021	The Excise PS Vs Chidananda S/o Hanumanthappa	APP
33	C.C. 797/2020 (APPEARANCE OF ACCUSED)	29-01-2021	State by Balaganur PS Vs Rangadu G S/o Chinnagovindu	APP
34	C.C. 802/2020 (APPEARANCE OF ACCUSED)	29-01-2021	State by Balaganur PS Vs Yankareddi S/o Ayyappa	APP
35	C.C. 807/2020 (APPEARANCE OF ACCUSED)	29-01-2021	State by Balaganur PS Vs Devappa S/o Yankappa Belliganoor	APP
36	C.C. 965/2020 (APPEARANCE OF ACCUSED)	29-01-2021	State by Balaganur PS Vs Devappa @ Devaraj S/o Hanumantha	APP
37	Crl.Misc. 1439/2015 (PAYMENT)	29-01-2021	Smt.Shanthamma Wo Basavaraj Kabber, Vs Basavaraj So late Venkappa Kabber,	M. Amaregouda
38	P.C. 73/2017 (NOTICE TO COMPLAINANT)	29-01-2021	Mallesh S/o. Umeshappa Nayak Vs Umeshappa S/o. Bheemappa Nayk	Virupanna Nayk Dumati
39	Crl.Misc. 563/2020 (NOTICE TO RESPONDENT)	29-01-2021	Smt. Sharanamma W/o. Adappa Havalдар Vs Udbal Adeppa Havalдар S/o. Hanumanthappa	KALMANGI AMAREGOUDA

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40	Crl.Misc. 950/2020 (NOTICE TO RESPONDENT)	29-01-2021	Smt. Paddamma W/o. Devappa aial Devaraj (Karatagi) Vs Devappa alias Devaraj (Karatagi)	Thimmappa Dasar

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AMENDMENT				
1	O.S. 167/2020 (SUMMONS)		Lalappa S/o Late Yankappa Vs Mareppa S/o. Ramanna	M.D.Jaffer
2	O.S. 287/2013 (HEARING)		Laxamma Wo Erappa Jolad Vs Jakeer Hussain So Mahammed sab.	SVP
3	O.S. 345/2011 (EVIDENCE)		Moula Hussain Vs Siraj Hussain	vap R.M.
4	O.S. 509/2014 (EVIDENCE) IA/1/2014 IA/2/2019		Nagarbenchi Devendragouda Vs Chirakuri Nageshwar Rao	K.V.G.
5	O.S. 442/2018 (EVIDENCE)		UCO Bank Vs Sharanappa S/o Yankanna	K VEERANAGOUNDA
6	O.S. 416/2020 (ORDERS) IA/1/2020 IA/2/2020		Dr. Prakash S/o. Late Devaraj Shet Vs Rohinidevi W/o. Babulal Jeerawala	Akbar Kandagal
7	O.S. 126/2019 (FOR SETTLEMENT)		Earappa S/o Uppalappa Bannad Vs Hanmantha S/o Uppalappa Bannada	Basavarj Bavital
8	O.S. 242/2020 (FOR SETTLEMENT)		Goudappa S/o. Late Hanmantha Vs Smt Ambamma W/o. Late Hanmantha	Basavarj Bavital
9	O.S. 314/2020 (FOR SETTLEMENT)		Sri. Basavaraj S/o. Earappa Chikalparvi Vs Smt. Mallamma W/o. Basavaraj Bhergi	I Sunil Kumar
10	O.S. 365/2020 (FOR SETTLEMENT) IA/1/2020		Hampayyaswamy S/o. Late Padadayyaswamy Hiremath Vs Virupakshayya S/o Late Padadayyaswamy Hiremath	SREEDHAR SESHAGIRI KULKARNI
11	O.S. 401/2020 (FOR SETTLEMENT)		Ayyappa S/o. Hanumantha Vs Mounesh S/o. Rarayappa	Ravikumar V.

Cases listed below are adjourned due to Covid 19

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12	O.S. 269/2020 (SUMMONS) IA/1/2020	12-02-2021	Amaramma W/o. Pampanna Vs Pampanna S/o Late Ambadeppa	Eshappa Desai
13	O.S. 368/2020 (SUMMONS) IA/1/2020	12-02-2021	Veeresh S/o. Basanna @ Basappa Vs Smt. Ambamma W/o Basanna @ Basappa	K VEERANAGOUNDA
14	O.S. 251/2020 (COGNIZANCE)	12-02-2021	Sri M Amaregouda S/o. Late M Maribasanagouda Vs D Durga Rao S/o. Somayya	BASAVARAJ MALIPATIL
15	O.S. 290/2020 (COGNIZANCE)	12-02-2021	Sri. Rasulsab S/o Husainsab Vs D. Durga Rao S/o Somayya	BASAVARAJ MALIPATIL
16	O.S. 184/2020 (NOTICE TO RESPONDENT)	12-02-2021	Smt. Patamma W/o. Kashimsab Vs Honnuramma W/o. Lalsab	H.Mariyappa

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1	C.C. 602/2011 (EVIDENCE)		State of Karnataka Vs Enne Narasimha	A.P.P. K.V.G.
2	C.C. 151/2012 (EVIDENCE)		State of Karnataka Vs Venkanagouda	APP M. Amaregouda
3	C.C. 152/2012 (EVIDENCE)		State of Karnataka Vs Yankanagouda	APP U. Basavanth Rao
4	C.C. 883/2012 (EVIDENCE)		Virupaxigouda Vs Yankappa	A.P.P. R.M.
5	C.C. 938/2012 (EVIDENCE)		State of Karnataka Vs Venkateshwar rao	A.P.P. BGY
6	C.C. 102/2018 (ACCUSED STATEMENT u/s 313 CrPC)		M/s Srishhail Mallikarjuna commercial APMC yard by its properietor Siddalingappa S/o Malkajappa Kow Vs Sri. Radhakrishna Prop. of M/s Radaha traders	Basavaraj Gudadur
7	C.C. 880/2018 (ACCUSED STATEMENT u/s 313 CrPC)		M/s Srisahail Mallikarjuna commercial APMC yard Vs Radhakrishna Prop. of M/s Radaha traders,	Basavaraj Gudadur
8	CrI.Misc. 1408/2020 (NOTICE TO RESPONDENT)		Dodda Venkatesh S/o. Huligeppa Vs The Thashildar, Birth and deaths, Tahasil Office, Sindhanur	Hanumesh Channalli
9	CrI.Misc. 1410/2020 (NOTICE TO RESPONDENT)		Smt. Mallamma W/o. Mallikarjun Swamy Vs The Registrar of Birth and Deaths, The Thashildar Sindhanur	M.D.Jaffer
10	CrI.Misc. 1411/2020 (NOTICE TO RESPONDENT)		Mahabaleshwar Swamy S/o. Late Mahantaih Vs The Registrar of Birth and Deaths i.e. The Tahashildar Sindhanur	M.D.Jaffer

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Ravikumar K

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Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	CrI.Misc. 1412/2020 (NOTICE TO RESPONDENT)		Smt. Mangamma W/o. Late Somachari Vs The Registrar of Birth and Death i.e. Tahashildar, Sindhanur	M.D.Jaffer
12	CrI.Misc. 1945/2020 (NOTICE TO RESPONDENT)		Smt. Gangamma W/o. Gangappa Vs Gangappa S/o. Lingappa	Chidanandappa D Udbal
13	CrI.Misc. 2282/2020 (NOTICE TO RESPONDENT)		Moulasab S/o. Khadarsab Vs The Tahasildar, Birth and Deaths Registration, Tahasil Office, Sindhanur	Sharanayya Swamy
Cases listed below are adjourned due to Covid 19				
14	C.C. 743/2012 (SUMMONS)	12-02-2021	Channappa Vs Amargundappa	B. Channappa
15	C.C. 994/2012 (SUMMONS)	12-02-2021	State of Karnataka Vs Virupaxappa	APP M. Amaregouda
16	C.C. 1508/2020 (SUMMONS)	12-02-2021	Jeevanasri Souharda Sahakari Niyamit, Sindhanur Vs Jangli Sab S/o. Dawal Sab	BASAVARAJ MALIPATIL
17	C.C. 1509/2020 (SUMMONS)	12-02-2021	Vikram Kumar Jain S/o. Mahaveer Chand Jain Vs Veeresh Madival S/o. Hulugappa	vijaykumar Jain
18	C.C. 1511/2020 (SUMMONS)	12-02-2021	Sri Suresh S/o. Basappa Vs yankanna S/o. Channappa Hosamani	Sharanayya Swamy
19	C.C. 1512/2020 (SUMMONS)	12-02-2021	Syed ismail Attar S/o. Syed Murthuja Attar Vs Veeresh Madival S/o. Hulagappa	R.K. Nagaraj
20	C.C. 626/2013 (EVIDENCE)	12-02-2021	State of Karnataka Vs Yankoba	A.P.P.
21	C.C. 721/2013 (EVIDENCE)	12-02-2021	State of Karnataka Vs Thirupathi So Changangouda	Sindhanur Rural PS
22	C.C. 781/2013 (EVIDENCE)	12-02-2021	Meera kabiraj wo ameeruth Kabiraj. Vs Prakash So Nitya Biswas.	Bhojraj

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Ravikumar K

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Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
23	C.C. 578/2014 (EVIDENCE)	12-02-2021	Sindhanur Rural PS. Vs Hussainsab	APP
24	C.C. 589/2014 (EVIDENCE)	12-02-2021	Sindhanur Rural PS. Vs Basavaraj	A.P.P.
25	C.C. 746/2014 (EVIDENCE)	12-02-2021	Sindhanur Rural PS. Vs Shekrappa	A.P.P.
26	C.C. 748/2014 (EVIDENCE)	12-02-2021	Sindhanur Rural PS. Vs Mehaboobsab	A.P.P.
27	C.C. 802/2014 (EVIDENCE)	12-02-2021	Sindhanur Rural PS. Vs Dodda Basha Alias Khadar Basha	A.P.P.
28	C.C. 624/2015 (EVIDENCE)	12-02-2021	State by Rural P.S Vs Aftab So Maqbool Sab	APP
29	C.C. 627/2015 (EVIDENCE)	12-02-2021	State by Rural P.S Vs Gangappa So Girmallappa	APP
30	C.C. 664/2015 (EVIDENCE)	12-02-2021	State by Rural P.S Vs Shankar Biswas So Sushanth Biswas	APP
31	C.C. 947/2015 (EVIDENCE)	12-02-2021	State by Rural P.S. Vs Dodda Durugappa So Nagappa	APP
32	C.C. 979/2015 (EVIDENCE)	12-02-2021	State by Rural P.S. Vs Hanumantha So Ganajali Lingappa	APP
33	C.C. 68/2016 (EVIDENCE)	12-02-2021	State by Rural P.S. Vs Hussainappa So Shivappa	APP
34	C.C. 87/2016 (EVIDENCE)	12-02-2021	State by Rural P.S. Vs Harshitha Maji So Naranaya Maji	APP
35	C.C. 264/2016 (EVIDENCE)	12-02-2021	State by Rural P.S. Vs Hussainappa So Honnappa	APP

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Cause List Date: 14-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
36	C.C. 354/2016 (EVIDENCE)	12-02-2021	State by Rural P.S. Vs Muttanna So Veerabhadrapa	APP
37	C.C. 734/2016 (EVIDENCE)	12-02-2021	Sindhanur Rural P.S. Vs Malappa S/o. Ningappa	APP
38	C.C. 877/2016 (EVIDENCE)	12-02-2021	Sindhanur Rural PS Vs Hanumantha S/o. Ambalayya	APP
39	C.C. 917/2016 (EVIDENCE)	12-02-2021	Sindhanur Rural PS Vs Ranganatha S/o. Sanna Ambappa	A.P.P.
40	C.C. 188/2017 (EVIDENCE)	12-02-2021	State by Rrural PS Sindhanur, Vs Mallikarjun S/o Sharanappa	APP
41	C.C. 306/2017 (EVIDENCE)	12-02-2021	Smt.Shalini @ Shalambi Wo Hussain sab, Vs Hussainsab So Dastgirisab,	Y S K MOLINUDDIN
42	C.C. 513/2017 (EVIDENCE)	12-02-2021	Rural PS Vs Veeresh@Hatti Veeresh	
43	C.C. 514/2017 (EVIDENCE)	12-02-2021	Rural PS Vs Maruthi	
44	C.C. 525/2017 (EVIDENCE)	12-02-2021	Rural PS Vs Nagamma and others	
45	C.C. 663/2017 (EVIDENCE)	12-02-2021	State by Rural PS Sindhanur Vs Karim Sab S/o Dastagir sab	APP
46	C.C. 682/2017 (EVIDENCE)	12-02-2021	State by Rural PS Sindhanur, Vs Ramesh S/o Kayambu	APP
47	C.C. 699/2017 (EVIDENCE)	12-02-2021	State by Rural PS Sindhanur Vs Babu sab S/o Subhan Sab	APP
48	C.C. 852/2017 (EVIDENCE)	12-02-2021	State by Rural P.S Vs Prasad K S/o K. Nageshwara Rao	APP
49	C.C. 854/2017 (EVIDENCE)	12-02-2021	State by Rural P.S Vs Hanumantha S/o Honnappa	APP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
50	C.C. 37/2018 (EVIDENCE)	12-02-2021	State by Rural PS Vs Devappa S/o Paramanna Goravara	APP
51	C.C. 38/2018 (EVIDENCE)	12-02-2021	State by Rural PS Vs Gadilingappa S/o Earanna Ayyala	APP
52	C.C. 91/2018 (EVIDENCE)	12-02-2021	State by Rural PS Vs SwamyRangareddy S/o Nemilireddy	APP
53	C.C. 97/2018 (EVIDENCE)	12-02-2021	State by Rural PS Vs Hussainsab S/o Buddesab	APP
54	C.C. 409/2018 (EVIDENCE)	12-02-2021	State by Rural P.S. Vs Alambasha S/o Pashasab	APP
55	C.C. 512/2018 (EVIDENCE)	12-02-2021	State by Rural PS Vs BashaSab S/o Moulasab	APP
56	C.C. 513/2018 (EVIDENCE)	12-02-2021	State by Rural PS Vs Sridhar S/o Mallikarjuna	APP
57	C.C. 583/2018 (EVIDENCE)	12-02-2021	State by Rural P.S Vs Srinivas S/o Mariyappan	APP
58	C.C. 949/2018 (EVIDENCE)	12-02-2021	State By Rural PS Vs Basavanagouda S/o Hiregoudappa	APP
59	C.C. 958/2018 (EVIDENCE)	12-02-2021	State By Rural PS Vs Manishankar Bishwas S/o Sudheer Biswas	APP
60	C.C. 712/2019 (EVIDENCE)	12-02-2021	State by Rural P.S. Vs Bashumiya Alias Bashasab s/o Husensab	APP
61	P.C. 310/2014 (NOTICE TO COMPLAINANT)	12-02-2021	Khaja Hussain S/o Mehaboob Vs Unknown	Basavaraja G.Yatnatti